

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 813/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s Rodolf Exim Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Deepak K. Jyoti	Advocate	Petitioner	
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2.	C. BALOONI	Company Prosecutor	For R.D (NR)	
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3.	CHETANA KANDPAL	Company Prosecutor	For Official Liquidator (ARHI SHEK SINGHI)	Chetana
20 MMTC VS. ILEIC LUG D.CS Porela No. 2				

ORDER

Adjourned to 23.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)